

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **01.06.2023** (THURSDAY)  
CHENNAI BENCH (**PHYSICAL MODE**)

**10:30 AM**

In the Court of Hon'ble Mr. Justice, M. Venugopal Member (Judicial), and Hon'ble Mrs. Shreesha Merla,  
Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 224/2021 (Comp (AT) (Ins) No. 175/2020)	Asset Reconstruction Company India Ltd. Vs Fathima Abdul Khadar & Anr.	Mr. Dinkar Singh	Mr. Roshan Atiq M- R1
2	TA No. 81/2021 (Comp App (AT) No. 403/2018)	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	Mr. Vidhya Shankar	Mr. S Santanam Swaminadhan Mr. Kartik Malhotra
3	TA (AT) No. 190/2021 (Comp App (AT) (Ins) 916/2019) IA No. 350/2023	M/s Actioncor Consultant Ltd Vs M/s Viprah Technologies Ltd.	Mr. PJ Sri Ganesh	

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

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